



\$~20

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CRL.A. 100/2022**
MICHEAL WEBUDA

..... Petitioner

Through: None.

versus

NARCOTICS CONTROL BUREAU

..... Respondent

Through: Mr.Shashat Bansal, Advocate.

CORAM:
HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% **16.01.2023**

CRL.M.(BAIL) 282/2022

List on 03.02.2023.

YOGESH KHANNA, J.

JANUARY 16, 2023

VL